

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.180/MP/2019**

Subject : Petition under Regulation 13 read with Regulation 7 & 8 of the Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2014, and Regulations 7(10) and 7(11a) of the Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) (Fourth Amendment) Regulations, 2018, as inserted vide Amendment dated 20.11.2018, and read with Regulations 111 and 112 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.

Date of Hearing : 2.5.2023

Coram : Shri Jishnu Barua, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

Petitioner : Indian Railways (IR)

Respondents : Damodar Valley Corporation (DVC) and 10 Ors.

Parties Present : Shri Amit Kapur, Advocate, IR  
Ms. Puja Priyadarshini, Advocate, IR  
Ms. Divya Kaul, Advocate, IR  
Ms. Soumya Singh, Advocate, IR  
Ms. Kanupriya, REMCL  
Ms. Anushree Bardhan, Advocate, DVC  
Ms. Tanya Sareen, Advocate, DVC  
Ms. Surbhi Kapoor, Advocate, DVC  
Shri Aneesh Bajaj, Advocate, DBC  
Shri Debajyoti Majumdar, ERLDC  
Shri Alok Mishra, ERLDC

**Record of Proceedings**

At the outset, learned counsel for the Respondent, DVC submitted that while the Respondent has already served its response to the additional affidavit dated 4.3.2023 of the Petitioner, the Respondent may be permitted to upload the same on e-filing portal.

2. Learned counsel for the Petitioner sought additional time to examine the said response of the Respondent and to file its rejoinder, if any.

3. Considering the submissions made by the learned counsel for the parties, the Commission permitted the Respondent to upload its response on e-filing portal within a week with copy to the Petitioner who may file its rejoinder, if any, within two weeks.

4. The Petition shall be listed for hearing on 7.7.2023.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**